

**(2019) 08 MAD CK 0090**

**Madras High Court**

**Case No:** Writ Petition No. 24220 Of 2019

C. Sudarsanan

APPELLANT

Vs

Secretary To  
Government Of Tamil  
Nadu And Others

RESPONDENT

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**Date of Decision:** Aug. 26, 2019

**Hon'ble Judges:** S.Manikumar, J; Subramonium Prasad, J

**Bench:** Division Bench

**Advocate:** M/s.Aswini Devi, E.Manoharan

**Final Decision:** Disposed Of

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**Judgement**